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ITEM NO.35

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).10539/2013

(From the judgement and order dated 30/10/2013 in CRMWP No.21503/2013
of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

PRAVEEN YADAV & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With appln(s) for Raising additional grounds and exemption from filing
O.T.)

Date: 28/03/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Mr. Daya Krishan Sharma, Adv.
Mr. Amandeep Mehra, Adv.
Mr. Vivek Kumar Sharma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

|(N.S.K. Kamesh)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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